

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 149-150 of 2020

IN THE MATTER OF:

Exxaro Tiles Pvt. Ltd.

...Appellant

Versus

**Mr. Arvind Gaudana, Resolution
Professional of Regent Granito (India)
Ltd. & Ors.**

...Respondents

Present:

**For Appellant: Mr. Jasdeep Dhillon, Ms. Natasha Dhruvan Shah and
Mr. Akshay Sharma, Advocates**

**Respondent: Ms. Aastha Mehta, Advocate for R-1.
Mr. Avrojoyoti Chatterjee and Mr. Rajiv S. Roy,
Advocates for R-2.
Mr. Sanjeev Singh, Mr. Prashant Tripathi, Mr. Sampanna
Pani, Mr. Dhruv Malhotra and Ms. Shivansh Soni,
Advocates for R-3.
Mr. Ashutosh Mohan and Ms. Babita Yadav,
Advocates for R-4
Mr. Kartikey Kishley, Assistant Registrar.**

WITH

Company Appeal (AT) (Insolvency) No. 169 of 2020

IN THE MATTER OF:

Mr. Shaileshbhai Maganbhai Patel

...Appellant

Versus

**Mr. Arvind Gaudana, Resolution
Professional of Regent Granito (India)
Ltd. & Ors.**

...Respondents

Present:

For Appellant: Mr. Rahul Sharma and Mr. Lalit M Patel, Advocates.

**Respondent: Ms. Aastha Mehta, Advocate for R-1.
Mr. Avrojoyoti Chatterjee and Mr. Rajiv S. Roy,
Advocates for R-2.
Mr. Sanjeev Singh, Mr. Prashant Tripathi, Mr. Sampanna
Pani, Mr. Dhruv Malhotra and Ms. Shivansh Soni,
Advocates for R-3.**

**Mr. Ashutosh Mohan and Ms. Babita Yadav,
Advocates for R-4**

Mr. Kartikey Kishley, Assistant Registrar.

ORDER
(Virtual Mode)

28.08.2020 The Learned Counsel for the Appellant in *Company Appeal (AT) (Insolvency) No. 149-150 of 2020*, filed an Interlocutory Application bearing No. 2012 of 2020 for withdrawal of the Appeals.

The Learned Counsel for the Appellant in *Company Appeal (AT) (Insolvency) No. 169 of 2020*, also filed an Interlocutory Application bearing No. 1989 of 2020 for withdrawal of the Appeal.

The Learned Counsel for the Appellants seek permission to withdraw these Appeals. The Learned Counsel for the Respondents have no objection. Hence we allow the Applications and permitted to withdraw these Appeals.

Thus, these Appeals are disposed of as withdrawn. No order as to costs.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

Basant B./nn/